

04/05/2026

Date of Order 27.07.2026

PUBLICATION NOTICE

IN THE HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH

(Appellate Civil Jurisdiction)

J-29

FAO No. 1421 of 2026 (O&M)

MRS. MICHELLE PAUL

V/s

...Appellant

GENERAL PUBLIC

...Respondent

Notice to:

Respondent 1: GENERAL PUBLIC

Whereas it is proved to the satisfaction of this Court that the above named respondent cannot be served in the ordinary manner, notice is hereby issued Under Orders 5 Rule 20 of CPC against him to appear in this Hon'ble Court on **27.07.2026 (Actual)** personally or through someone authorized by Law to Act for them/him or an Advocate of this Court to defend the above noted case, failing which it will be heard and decided ex-parte.

Given under my hand and the seal of this Court on 11th May, 2026.

Arun Singh SM
11/5/2026

Superintendent (Civil Revision Branch)

scanning clerk